

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 110 OF 2019 & IA No. 481 OF 2019 & IA No. 483 OF 2019****Dated: 6th November, 2019****In the matter of:****Tungabhadra Solar Parks Private Limited Appellant(s)****Versus****Karnataka Electricity Regulatory Commission & Anr. Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.12.2019**.

Court Master

NR